

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION No. †12  
TO BE ANSWERED ON 18.11.2019

**Residential Schools for Tribal Students**

†12. SHRI SHANTANU THAKUR:  
SHRIMATI RATHVA GITABEN VAJESINGBHAI:  
SHRI PRADEEP KUMAR SINGH:  
SHRI NARANBHAI KACHHADIYA:

Will the Minister of TRIBALAFFAIRS be pleased to state:

- (a) the details of the central schemes being implemented to promote residential schools for tribal students, State-wise including Gujarat;
- (b) the amount of financial assistance provided during the last three years, State-wise including Gujarat;
- (c) whether the Government proposes to formulate any scheme to set up schools for providing compulsory education in tribal areas of the country including Gujarat; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
**(SHRI ARJUN MUNDA):**

- (a) Ministry of Tribal Affairs, inter-alia, administers the scheme of Eklavya Model Residential School (EMRS), Ashram schools / residential schools for tribal students and 'Aid to Voluntary Organisations working for the welfare of Scheduled Tribes' to promote residential schools for tribal students across the country including the State of Gujarat. These schemes are aimed to bridge the literacy gap between Scheduled Tribe (ST) population and other social groups by providing support through education.
- (b) The financial assistance provided during the last three years under the above mentioned schemes, State-wise including Gujarat, is attached at Annexure-I, II and III respectively.
- (c) & (d) Presently, no such proposal is under consideration.

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## Annexure I

**Annexure I** as referred to in reply to part (b) of Lok Sabha Unstarred Qs No.†12 for 18.11.2019

Statement showing fund released to the States across the country, including Gujarat, for EMRSs for the last three years

(Rs. in lakhs)

S.N.	States	2016-17	2017-18	2018-19
		Total Release EMRS	Total Release EMRS	Total Release EMRS
1	Andhra Pradesh	680.40	3791.11	1994.00
2	Arunachal Pradesh	698.93	4550.80	683.60
3	Assam	200.00	0.00	736.00
4	Bihar	1000.00	900.00	0.00
5	Chhattisgarh	6431.47	5999.00	6886.25
7	Gujarat	4552.26	6580.78	7963.78
8	Himachal Pradesh	88.20	688.02	1275.15
9	Jammu & Kashmir	1955.19	800.00	2634.68
10	Jharkhand	5332.61	4026.00	5668.08
11	Karnataka	999.60	896.38	1780.59
12	Kerala	221.76	644.02	769.00
13	Madhya Pradesh	5770.92	7007.28	7087.06
14	Maharashtra	5112.00	5938.40	4331.35
15	Manipur	1619.40	1141.40	1841.55
16	Meghalaya	200.00	0.00	2105.15
17	Mizoram	168.00	1554.78	2629.16
18	Nagaland	583.96	1897.60	1174.54
19	Odisha	4942.80	7242.80	4314.80
20	Rajasthan	2433.80	2970.00	4162.25
21	Sikkim	905.00	416.50	662.12
22	Tamil Nadu	798.00	1420.80	1218.40
23	Telangana	1344.00	4394.57	3541.83
24	Tripura	1165.80	1969.50	1555.20
25	Uttar Pradesh	689.00	952.00	1145.45
26	Uttarakhand	0.00	1687.06	902.80
27	West Bengal	1049.16	1049.16	3767.13
<b>Total</b>		<b>48942.26</b>	<b>68517.96</b>	<b>70829.92</b>

**Annexure II**

**Annexure II as referred to in reply to part (b) of Lok Sabha Unstarred Qs No.†12 for 18.11.2019**

**Statement showing fund released to the States across the country, including Gujarat, for Ashram schools / residential schools during the last three years under the scheme of SCA to TSS for the last three years**

<b>S.No.</b>	<b>States</b>	<b>Amount released (Rs. in Lakh)</b>
<b>FY 2016-17</b>		
1	Andhra Pradesh	1675.00
2	Bihar	333.00
3	Chhattisgarh	410.00
4	Gujarat	500.00
5	Jharkhand	1800.00
6	Karnataka	2500.00
7	Kerala	70.00
8	Maharashtra	1500.00
<b>Total</b>		<b>8788.00</b>
<b>FY 2017-18</b>		
1	Bihar	9.42
2	West Bengal	925.97
3	Jharkhand	1200.00
4	Madhya Pradesh	3716.11
5	Telangana	500.00
6	Maharashtra	2589.00
7	Chhattisgarh	3510.50
8	Odisha	1400.00
9	Tamil Nadu	108.00
10	Karnataka	1181.85
<b>Total</b>		<b>15140.85</b>
<b>FY 2018-19</b>		
1	Maharashtra	630.96
2	Nagaland	300.00
<b>Total</b>		<b>930.96</b>

**Annexure III**

**Annexure III as referred to in reply to part (b) of Lok Sabha Unstarred Qs No.†12 for  
18.11.2019**

**STATE-WISE DETAILS OF FUND RELEASED FOR RESIDENTIAL SCHOOLS DURING  
THE YEAR 2016-17 TO 2018-19 UNDER THE SCHEME OF 'AID TO VOLUNTARY  
ORGANISATION WORKING FOR THE WELFARE OF SCHEDULED TRIBES'**

**(Amount in Rs)**

<b>S.No.</b>	<b>Name of States</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
1	ANDHRA PRADESH	8082266	12645517	6997009
2	ARUNACHAL PRADESH	20401470	28043500	26136166
3	ASSAM	902616	1245932	1351107
4	CHHATTISGARH	1616670	1473660	4295678
5	GUJARAT	1566270	-	3344680
6	HIMACHAL PRADESH	25198436	19495010	24249465
7	JAMMU & KASHMIR	-	1968601	1968822
8	JHARKHAND	10396385	27070478	63258255
9	KARNATAKA	22515920	12765189	23761503
10	KERALA	5819850	2984400	4185148
11	MADHYA PRADESH	6151774	3246525	22115947
12	MAHARASHTRA	14470861	27808009	26590859
13	MANIPUR	34443764	22183722	17278548
14	MIZORAM	3325320	4889324	7446706
15	ODISHA	26959191	88578592	181797083
16	RAJASTHAN	1537268	1449967	1406862
17	SIKKIM	2930310	7943692	6605777
18	TAMIL NADU	1562854	-	9601451
19	TELANGANA	63786629	7676131	5363885
20	TRIPURA	6602040	3261804	5771765
21	UTTAR PRADESH	1582272	3164929	0
22	UTTRAKHAND	9596105	1268370	8003461
23	WEST BENGAL	13289733	48581513	35059166
	<b>TOTAL</b>	<b>282738004</b>	<b>327744865</b>	<b>486589343</b>